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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

I.A. 2 /2017 & IA 3/17 with
TP. No 19/397-398/NCLT/AHM/2016(New)
C.P. No. 49/397-398/CLB/MB/2011(Old)

Coram:

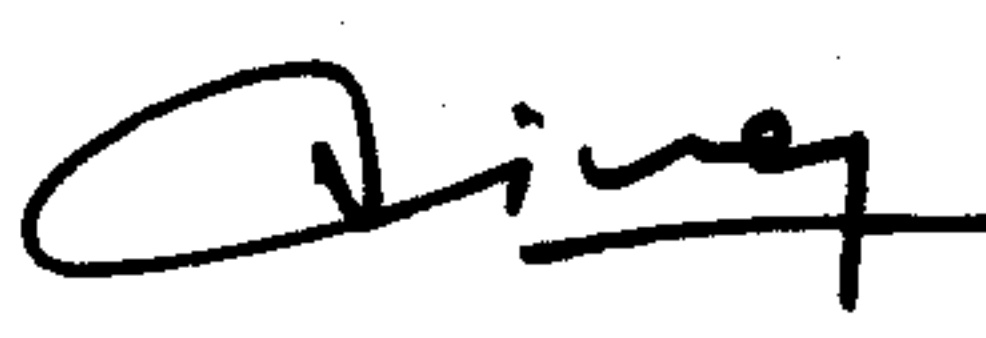
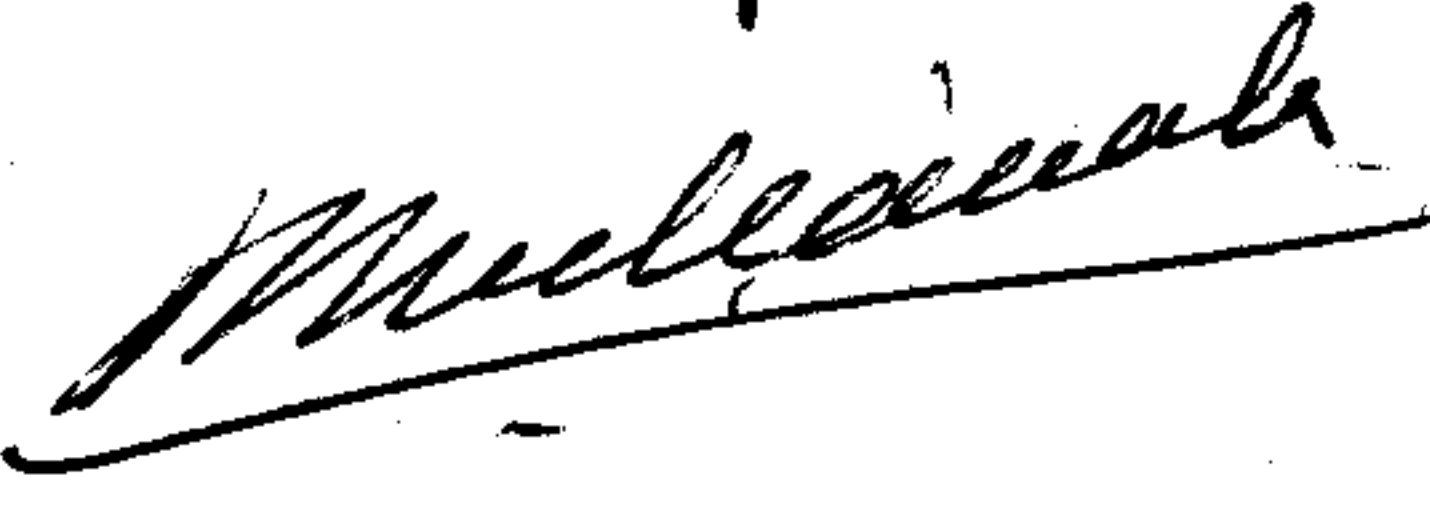
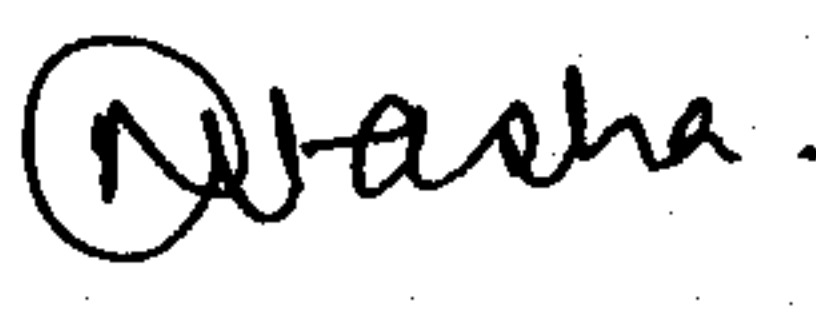

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

Name of the Company: Dilip Narpatlal Shah & Ors.
V/s.
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Vinay Bairagra for Trivedi K. Gupta, Adv.	Advocate	Petitioner	
2.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	
3.	NAVIN PAHWA	ADV.	RESPONDENT Nos 1-3	
4.	PRATIK Y JASANI	ADVOCATE	R-4	

ORDER

Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Vinay Bairagra present for Petitioner. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3. Learned Advocate Mr. Pratik Jasani present for Respondent no. 4.

At request of Learned Counsel for Petitioner.

List the matter on 08.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of August, 2017.